


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 69/17(CP No.67/ 2011 - CLB, Chennai)	-	Admission	397/ 398	Ceylon & India General Mission Vs Rev. Benjamin Timothy & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	SIVARAMAKRISHNAN Advocate 7259799922	Applicant.	

Counsel for petitioner is present.

List it for further hearing on 08.08.2017.


MEMBER (J)


MEMBER (T)